

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PATNA BENCH, PATNA.

C.C.P.A. No. 08 of 2006
(Arising out of OA No. 629 of 2005)

C O R A M

Hon'ble Ms. Sadhna Srivastava, Member (J)
Hon'ble Shri S.N.P.N. Sinha, Member (A)

Doctor Shashi Bhushan Prasad
Vs.

Shri A.P. Trivedi, Dy. Commissioner, N.V.S. Patna & another

For the applicant : None
For the respondents : Shri G.K. Agarwal.

07.11.2006

O R D E R (Oral)

By S. Srivastava, M [J]:-

None is present on behalf of the applicant. Defects pointed out by the registry has not been removed by the applicant.

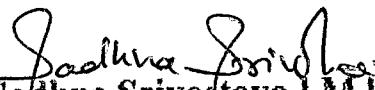
2. Shri G.K. Agarwal, the learned counsel for the respondents submits that this contempt petition is against the interim order dated 22.09.2005 whereby termination order at Annexure A/9 dated 18.8.2005 was stayed. After that, the OA was finally heard on 27.8.2006 , and after hearing the parties, the OA was dismissed. Shri G.K. Agarwal, the learned



counsel submits that in these circumstances, the contempt petition does not survive.

3. In view of submissions made by the learned counsel for the respondents as well as the defects not having been removed by the applicant, this contempt petition is dismissed.


[S.N.P.N. Sinha] M[A]


[Sadhna Srivastava] M[J]

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